

INTRODUCTION

In view of the recent amendment made in the Designs (Amendment) Rules, 2008 with effect from 17/06/2008, Publication of the matter relating to Designs is being published in the Official Journal of The Patent Office. This Journal is being published on weekly basis on every Friday covering the various proceedings on Designs as required according to the provisions of under Rule 22, 25, 27 and 39 of the Design (Amendment) Rules, 2008. All the enquiries on this Official Journal and other information as required by the public should be addressed to the Controller General of Patents, Designs & Trade Marks. Suggestions and comments are requested from all quarters so that the content can be enriched.

COPYRIGHT PUBLICATION

SL NO	CASE NUMBERS	RENEWED ON
1.	184538	01.01.2014
2.	186288	03.01.2014
3.	186970	31.12.2013
4.	187352	31.12.2013
5.	189061	03.01.2014
6.	190626	31.12.2013
7.	190627	31.12.2013
8.	190994	03.01.2014
9.	191063	03.01.2014
10.	191065	03.01.2014
11.	192014	03.01.2014
12.	192289	03.01.2014
13.	194856	09.01.2014
14.	194859	01.01.2014
15.	235276	09.01.2014

RESTORATION OF LAPSED DESIGNS
UNDER SECTION 12 (2) OF THE DESIGNS ACT, 2000

(01)

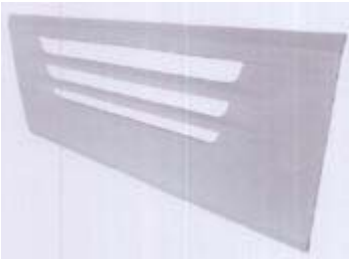


An application made under Section 12 (2) of the Designs act, 2000 on **19.12.2012**, for Restoration of **Design No.189061 dated 20.05.2002** in the name of **BRITANNIA INDUSTRIES LIMITED, AN INDIAN COMPANY OF 5/1A, HUNGERFORD STREET, KOLKATA-700017** has been allowed.

(02)

An application made under Section 12 (2) of the Designs act, 2000 on **12.09.2012**, for Restoration of **Design No.190994 dated 12.07.2002** in the name of **RECKITT BENCKISER LLC OF MORRIS CORPORATE CENTER IV, 399 INTERPACE PARKWAY, PARSIPPANY, NEW JERSEY 07054, U.S.A** has been allowed.

REGISTRATION OF DESIGNS

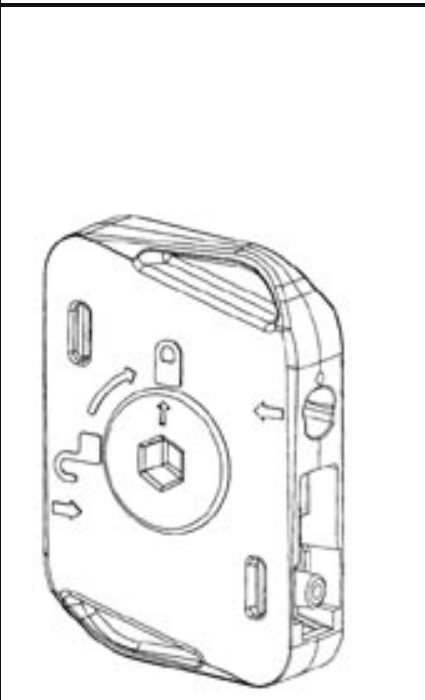
The following designs have been registered. They are now open for public inspection. In the following each entry the Date of Registration is shown. The Priority Number, Priority Date and Priority Country are also shown

DESIGN NUMBER	254648		
CLASS	12-16		
1)SCANIA CV AB, A SWEDISH COMPANY OF, SE-151 87, SÖDERTÄLJE, SWEDEN			
DATE OF REGISTRATION	21/06/2013		
TITLE	REAR HATCH FOR VEHICLES		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
201330031582.6	31/01/2013	CHINA	
DESIGN NUMBER	254228		
CLASS	21-02		
1)VIKAS GUPTA, AN INDIAN CITIZEN, C/O SOCCER INTERNATIONAL PRIVATE LIMITED, AN INDIAN COMPANY, BASTI, SHEIKH ROAD, JALANDHAR CITY-144002, PUNJAB, INDIA & VINOD MAHAJAN, AN INDIAN CITIZEN, C/O SOCCER INTERNATIONAL PRIVATE LIMITED, AN INDIAN COMPANY, BASTI, SHEIKH ROAD, JALANDHAR CITY-144002, PUNJAB, INDIA			
DATE OF REGISTRATION	31/05/2013		
TITLE	GRIP FOR A BAT HANDLE		
PRIORITY NA			
DESIGN NUMBER	253990		
CLASS	07-01		
1)BONJOUR INTERNATIONAL, A INDIAN PARTNERSHIP FIRM OF 15 UA JAWAHAR NAGAR, DELHI-110007, INDIA, WHOSE PARTNERS ARE (1) RAMAN GUPTA OF 385, DEEPALI, PITAMPURA, DELHI-110034 (2) RAJESH KUMAR GUPTA OF 384, DEEPALI, PITAMPURA, DELHI-110034 AND (3) REENA GUPTA OF 384, DEEPALI, PITAMPURA, DELHI-110034 ALL INDIAN NATIONALS			
DATE OF REGISTRATION	20/05/2013		
TITLE	FLASK		
PRIORITY NA			

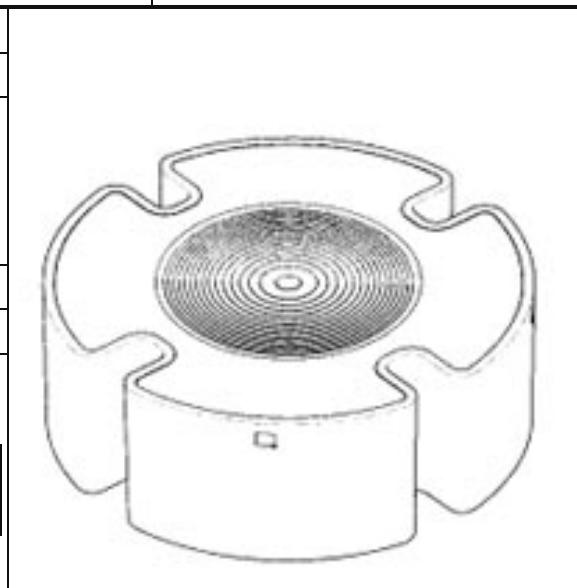
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CLASS	23-04	
1)THERMO KING CORPORATION A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF UNITED STATES OF AMERICA, HAVING ITS OFFICE AT 314 WEST 90TH STREET, MINNEAPOLIS, MINNESOTA-55420, UNITED STATES OF AMERICA		
DATE OF REGISTRATION	12/04/2013	
TITLE	CONDENSER COVER	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
201230487134.2	12/10/2012	CHINA






DESIGN NUMBER	255178	
CLASS	08-08	
1)GRIPPLE LIMITED, THE OLD WEST GUN WORKS, SAVILE STREET EAST, SHEFFIELD, S4 7UQ, ENGLAND; NATIONALITY: BRITISH		
DATE OF REGISTRATION	11/07/2013	
TITLE	WIRE FASTENING DEVICE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002243147-0001	24/05/2013	OHIM


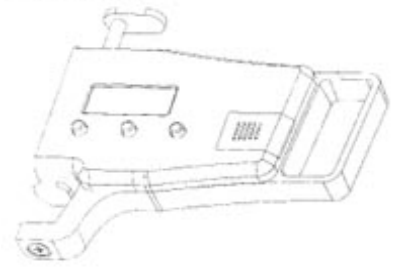
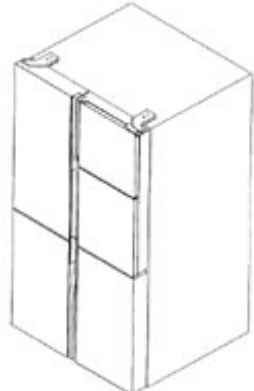


DESIGN NUMBER	255054	
CLASS	26-04	
1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS		
DATE OF REGISTRATION	08/07/2013	
TITLE	LED MODULE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002163949-0001	09/01/2013	OHIM



DESIGN NUMBER	253914		
CLASS	09-01		
1)RADICO KHAITAN LIMITED, AN INDIAN COMPANY OF PLOT NO. J-1, BLOCK B-1, MOHAN CO-OP INDUSTRIAL AREA, MATHURA ROAD, NEW DELHI 110044, INDIA			
DATE OF REGISTRATION	17/05/2013		
TITLE	BOTTLE		
PRIORITY NA			
DESIGN NUMBER	253734		
CLASS	02-01		
1)UNICHARM CORPORATION, OF 182, SHIMOBUN, KINSEI-CHO, SHIKOKUCHUO-SHI, EHIME 799-0111, JAPAN; NATIONALITY: JAPAN			
DATE OF REGISTRATION	09/05/2013		
TITLE	DISPOSABLE DIAPER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2012-027500	11/11/2012	JAPAN	
DESIGN NUMBER	254563		
CLASS	09-01		
1)MUTUM RANJIT SINGH, AN INDIAN HAVING ITS PRINCIPAL PLACE OF BUSINESS AT YALLU APARTMENT, P-SECTOR, ITANAGAR (ARUNACHAL PRADESH) BY NATIONALITY INDIAN			
DATE OF REGISTRATION	18/06/2013		
TITLE	BOTTLE WITH CAP		
PRIORITY NA			

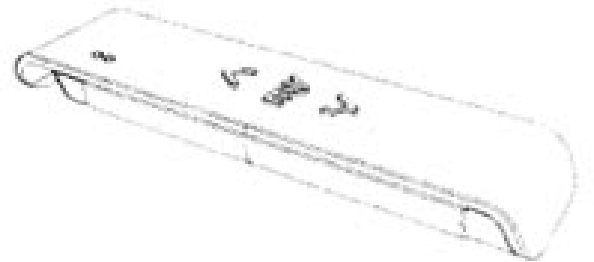
DESIGN NUMBER	246430	
CLASS	23-04	
1)GREE ELECTRIC APPLIANCES, INC. OF ZHUHAI, A COMPANY DULY ORGANIZED AND EXISTING UNDER THE LAWS OF P.R. CHINA OF QIANSAN JINJI WEST ROAD, ZHUHAI CITY, GUANGDONG, P.R. CHINA 519070		
DATE OF REGISTRATION	09/07/2012	
TITLE	AIR CONDITIONER	
PRIORITY NA		
DESIGN NUMBER	254229	
CLASS	21-02	
1)VIKAS GUPTA, AN INDIAN CITIZEN, C/O SOCCER INTERNATIONAL PRIVATE LIMITED, AN INDIAN COMPANY, BASTI, SHEIKH ROAD, JALANDHAR CITY-144002, PUNJAB, INDIA & VINOD MAHAJAN, AN INDIAN CITIZEN, C/O SOCCER INTERNATIONAL PRIVATE LIMITED, AN INDIAN COMPANY, BASTI, SHEIKH ROAD, JALANDHAR CITY-144002, PUNJAB, INDIA		
DATE OF REGISTRATION	31/05/2013	
TITLE	GRIP FOR A BAT HANDLE	
PRIORITY NA		
DESIGN NUMBER	253991	
CLASS	07-01	
1)BONJOUR INTERNATIONAL, A INDIAN PARTNERSHIP FIRM OF 15 UA JAWAHAR NAGAR, DELHI-110007, INDIA, WHOSE PARTNERS ARE (1) RAMAN GUPTA OF 385, DEEPALI, PITAMPURA, DELHI-110034 (2) RAJESH KUMAR GUPTA OF 384, DEEPALI, PITAMPURA, DELHI-110034 AND (3) REENA GUPTA OF 384, DEEPALI, PITAMPURA, DELHI-110034 ALL INDIAN NATIONALS		
DATE OF REGISTRATION	20/05/2013	
TITLE	FLASK	
PRIORITY NA		

DESIGN NUMBER	254647		
CLASS	12-16		
1)SCANIA CV AB, A SWEDISH COMPANY OF, SE-151 87, SÖDERTÄLJE, SWEDEN			
DATE OF REGISTRATION	21/06/2013		
TITLE	HEAD LAMP PANEL FOR VEHICLES		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
201330030584.3	31/01/2013	CHINA	
DESIGN NUMBER	255354		
CLASS	10-04		
1)JUBILEE DIAMOND INSTRUMENT LIMITED, ROOM 807, 8/F., NEW TREND CENTRE, 704 PRINCE EDWARD ROAD EAST, SAN PO KONG, KOWLOON, HONG KONG			
DATE OF REGISTRATION	19/07/2013		
TITLE	SORTING GAUGE		
PRIORITY NA			
DESIGN NUMBER	254174		
CLASS	15-07		
1)WINIAMANDO INC., 121, MAEGOK-RI, TANGJEONG-MYUN, ASAN-SI, CHUNGCHEONGNAM-DO, REPUBLIC OF KOREA			
DATE OF REGISTRATION	29/05/2013		
TITLE	REFRIGERATOR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
30-2012-0057722	30/11/2012	REPUBLIC OF KOREA	
			

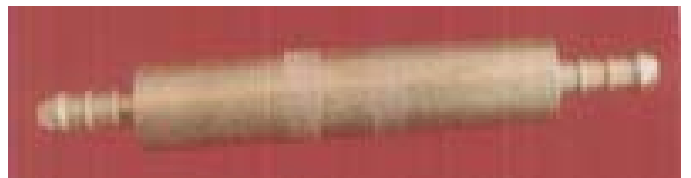
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CLASS	02-01							
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DATE OF REGISTRATION	09/05/2013							
TITLE	DISPOSABLE DIAPER							
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PRIORITY NUMBER	DATE	COUNTRY						
2012-027504	11/11/2012	JAPAN						



DESIGN NUMBER	254490							
CLASS	14-03							
1)SOMFY SAS, A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF FRANCE, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT 50, AVENUE DU NOUVEAU MONDE, F-74300 CLUSES, FRANCE								
DATE OF REGISTRATION	13/06/2013							
TITLE	REMOTE CONTROL							
PRIORITY <table border="1"> <thead> <tr> <th>PRIORITY NUMBER</th> <th>DATE</th> <th>COUNTRY</th> </tr> </thead> <tbody> <tr> <td>DM/080 010</td> <td>14/12/2012</td> <td>WIPO</td> </tr> </tbody> </table>			PRIORITY NUMBER	DATE	COUNTRY	DM/080 010	14/12/2012	WIPO
PRIORITY NUMBER	DATE	COUNTRY						
DM/080 010	14/12/2012	WIPO						



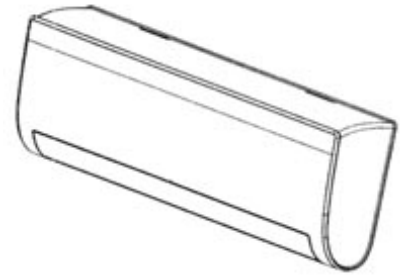


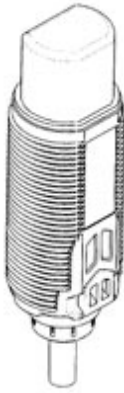

DESIGN NUMBER	254809	
CLASS	07-02	
1)M/S KEVA INDUSTRIES, NEAR OCTROI POST, G. T. ROAD, SAHNEWAL, LUDHIANA (PUNJAB) INDIA AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS:- KARAN GOEL BEING INDIAN NATIONALS OF THE ABOVE ADDRESS		
DATE OF REGISTRATION	26/06/2013	
TITLE	FITTING FOR LPG GAS STOVE (FOR GAS SAVING)	
PRIORITY NA		



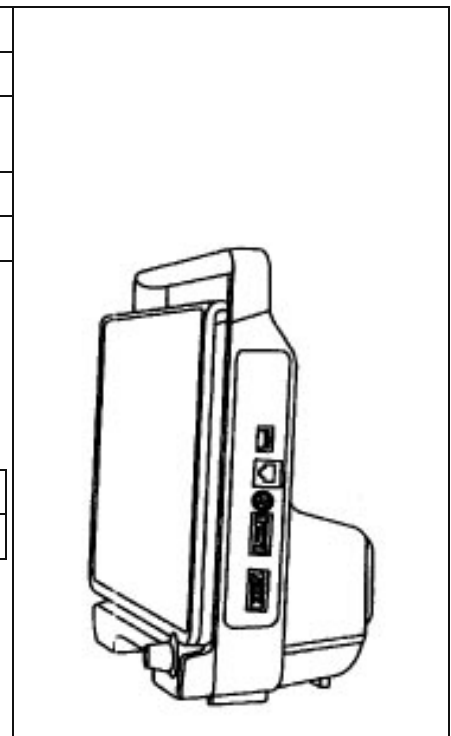
DESIGN NUMBER	256970	
CLASS	05-05	
1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA		
DATE OF REGISTRATION	30/09/2013	
TITLE	TEXTILE FABRIC	
PRIORITY NA		
DESIGN NUMBER	254268	
CLASS	10-02	
1)SOWIND SA, A LIMITED COMPANY, INCORPORATED UNDER THE LAWS OF SWITZERLAND, OF THE ADDRESS PLACE GIRARDET 1, 2301 LA CHAUX-DE-FONDS, SWITZERLAND		
DATE OF REGISTRATION	05/06/2013	
TITLE	WRISTWATCH	
PRIORITY NA		
DESIGN NUMBER	251459	
CLASS	07-01	
1)DART INDUSTRIES INC., A CORPORATION FOUNDED UNDER THE LAWS OF DELAWARE, U.S.A. OF 14901 SOUTH ORANGE BLOSSOM TRAIL, ORLANDO, FLORIDA 32837, USA		
DATE OF REGISTRATION	06/02/2013	
TITLE	FOOD SHAKER AND BLENDER	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/421,661	28/08/2012	U.S.A.



DESIGN NUMBER	253733		
CLASS	02-01		
1)UNICHARM CORPORATION, OF 182, SHIMOBUN, KINSEI-CHO, SHIKOKUCHUO-SHI, EHIME 799-0111, JAPAN; NATIONALITY: JAPAN			
DATE OF REGISTRATION	09/05/2013		
TITLE	DISPOSABLE DIAPER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2012-027499	11/11/2012	JAPAN	
DESIGN NUMBER	254649		
CLASS	12-16		
1)SCANIA CV AB, A SWEDISH COMPANY OF, SE-151 87, SÖDERTÄLJE, SWEDEN			
DATE OF REGISTRATION	21/06/2013		
TITLE	REAR BUMPER CORNER COVER FOR VEHICLES		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
201330030467.7	31/01/2013	CHINA	
DESIGN NUMBER	246427		
CLASS	23-04		
1)GREE ELECTRIC APPLIANCES, INC. OF ZHUHAI, A COMPANY DULY ORGANIZED AND EXISTING UNDER THE LAWS OF P.R. CHINA OF QIANSHAN JINJI WEST ROAD, ZHUHAI CITY, GUANGDONG, P.R. CHINA 519070			
DATE OF REGISTRATION	09/07/2012		
TITLE	AIR CONDITIONER		
PRIORITY NA			

DESIGN NUMBER	249779		
CLASS	10-05		
1)OMRON CORPORATION, A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN, OF 801, MINAMIFUDODO-CHO, HORIKAWAHIGASHIRU, SHIOKOJI-DORI, SHIMOGYO-KU, KYOTO-SHI, KYOTO 600-8530, JAPAN			
DATE OF REGISTRATION	29/11/2012		
TITLE	HEAD FOR PHOTOELECTRIC SENSOR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2012-13564	07/06/2012	JAPAN	
DESIGN NUMBER	253808		
CLASS	28-03		
1)(1)MANOJKUMAR CHANDULAL RANPARA (2)TUSHARBHAI MANOJKUMAR RANPARA (3)DEVANGBHAI MANOJKUMAR RANPARA (ALL THE PARTNERS ARE ADULT & INDIAN NATIONALS) PARTNER OF NEW RANPARA INDUSTRIES (INDIAN PARTNERSHIP FIRM) HAVING PLACE OF BUSINESS AT -PANCHASAR ROAD, B/H. GEETA OIL MILL, MORBI-363641 DISTRICT:RAJKOT-GUJARAT (INDIA)			
DATE OF REGISTRATION	15/05/2013		
TITLE	TONGUE CLEANER		
PRIORITY NA			
DESIGN NUMBER	253446		
CLASS	14-03		
1)RESEARCH IN MOTION LIMITED, A CANADIAN CORPORATION, OF 295 PHILLIP STREET, WATERLOO, ONTARIO N2L 3W8, CANADA			
DATE OF REGISTRATION	26/04/2013		
TITLE	MOBILE PHONE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/438517	30/11/2012	U.S.A.	

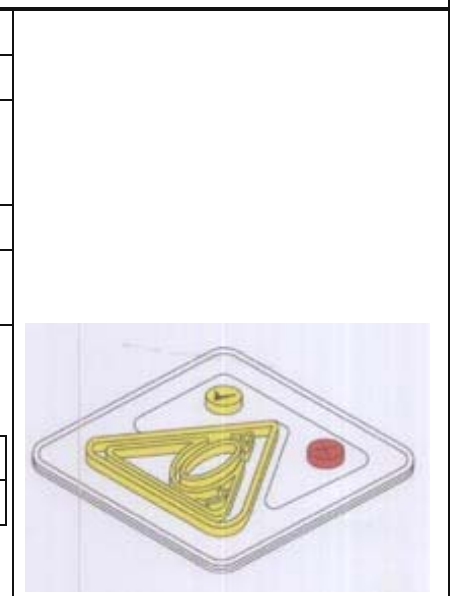
DESIGN NUMBER	250078	
CLASS	24-01	
1)DRAEGER MEDICAL SYSTEMS, INC., 6 TECH DRIVE, ANDOVER, MASSACHUSETTS 01810, USA		
DATE OF REGISTRATION	11/12/2012	
TITLE	PATIENT MONITORING DEVICE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/424,360	11/06/2012	U.S.A.



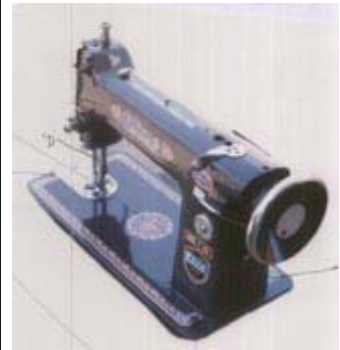
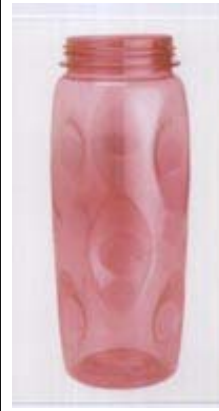
DESIGN NUMBER	251262	
CLASS	12-16	
1)DR. ING. H.C.F. PORSCHE AKTIENGESELLSCHAFT, A GERMAN COMPANY OF PORSCHEPLATZ 1, 70435 STUTTGART, GERMANY		
DATE OF REGISTRATION	29/01/2013	
TITLE	DISPLAY ELEMENTS FOR VEHICLES	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
DE402012100645.2	10/08/2012	GERMANY






DESIGN NUMBER	236968	
CLASS	24-01	
1)B. BRAUN MELSUNGEN AG., CARL-BRAUN-STRASSE 1, 34212 MELSUNGEN, FEDERAL REPUBLIC OF GERMANY		
DATE OF REGISTRATION	31/05/2011	
TITLE	OXYGEN INDICATOR FOR CLINICAL APPLICATION SYSTEM	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
001794868-0001	17/12/2010	OHIM





DESIGN NUMBER	254122	
CLASS	09-01	
1)NAYASA WORLD OF SURVEY NO. 655/1C NEAR SOMNANATH CO.OP.SOCIETY, DABHEL NANI DAMAN, DAMAN-396310, (UNION TERRITORIES) DAMAN, INDIA, INDIAN PARTNERSHIP FIRM, WHOSE PARTNERS ARE RUPA SACHDEV, MANASI SACHDEV & KISHOR MALIK, ALL INDIAN NATIONALS		
DATE OF REGISTRATION	28/05/2013	
TITLE	BOTTLE	
PRIORITY NA		
DESIGN NUMBER	254521	
CLASS	15-06	
1)M/S ELIZE INTERNATIONAL, PLOT NO. 60/35P, 321A, DABA LOHARA ROAD, MAHA SINGH NAGAR, ST. NO. 7, DABA CHOWK, LUDHIANA-141003 (PUNJAB) INDIA AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS:- PRADEEP SHARMA BEING INDIAN NATIONALS OF THE ABOVE ADDRESS		
DATE OF REGISTRATION	14/06/2013	
TITLE	SEWING MACHINE	
PRIORITY NA		
DESIGN NUMBER	255083	
CLASS	26-02	
1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS		
DATE OF REGISTRATION	09/07/2013	
TITLE	PORTABLE LAMP	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002170894-0002	23/01/2013	OHIM




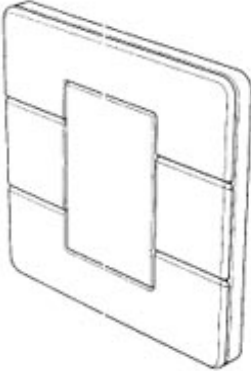



DESIGN NUMBER	253814		
CLASS	08-06		
1)DILIPBHAI BACHUBHAI HIRPARA (INDIAN NATIONALS) AND SOLE PROPRIETOR OF JANKI DIE-CAST (INDIAN PROPRIETORSHIP CONCERN) HAVING PLACE OF BUSINESS			
AT-PLOT NO. 834, AJI INDUSTRIAL AREA, NR; SITARAM WAY BRIDGE, OPP: MUNICIPAL WORKSHOP, BHAVNAGAR ROAD, RAJKOT-GUJARAT (INDIA)			
DATE OF REGISTRATION	15/05/2013		
TITLE	HANDLE		
PRIORITY NA			
DESIGN NUMBER	252757		
CLASS	09-03		
1)TIPU SULTAN SHAIKH, PROPRIETOR OF S.T.S. PLASTIC, HAVING HIS OFFICE AT			
ROOM NO. 1, G-9 CHAWL, MODI COMPOUND, REAY ROAD, MUMBAI-400010, MAHARASHTRA, INDIA			
DATE OF REGISTRATION	02/04/2013		
TITLE	PARTITION FOR JEWELLERY BOX		
PRIORITY NA			
DESIGN NUMBER	253483		
CLASS	07-05		
1)RECKITT BENCKISER N. V., A DUTCH COMPANY OF			
SIRIUSDREEF 14, 2132 WT HOOFFDORP, NETHERLANDS			
DATE OF REGISTRATION	29/04/2013		
TITLE	DOSAGE CONTAINER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002126797-0003	29/10/2012	OHIM	



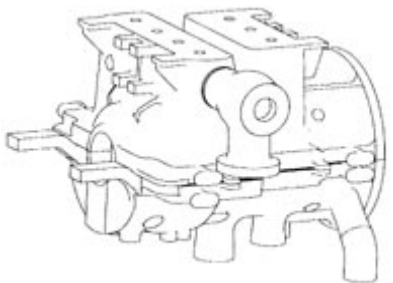
DESIGN NUMBER	253679		
CLASS	07-05		
1)DART INDUSTRIES INC., A CORPORATION FOUNDED UNDER THE LAWS OF DELAWARE, U.S.A. OF 14901 SOUTH ORANGE BLOSSOM TRAIL, ORLANDO, FLORIDA 32837, USA			
DATE OF REGISTRATION	06/05/2013		
TITLE	BOTTLE DRYER STAND		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/437,867	21/11/2012	U.S.A.	
DESIGN NUMBER	253813		
CLASS	08-06		
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DATE OF REGISTRATION	15/05/2013		
TITLE	HANDLE		
PRIORITY NA			
DESIGN NUMBER	254603		
CLASS	28-03		
1)SHREE SIMANDHAR INDUSTRIES IS A PROPRIETORSHIP FIRM OF 21, NEW MANU BHUVAN, BHAGAT SINGH ROAD, VILE PARLE (W), MUMBAI-400056, MAHARASHTRA, INDIA			
DATE OF REGISTRATION	20/06/2013		
TITLE	BOWL FOR BEAUTY PARLOUR		
PRIORITY NA			

DESIGN NUMBER	255663	
CLASS	12-16	
1)M/S K. S. MUNJAL INDUSTRIES, E-602, PHASE VII, FOCAL POINT, LUDHIANA-141010 (PUNJAB) INDIA AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS:- MANJINDER SINGH BEING INDIAN NATIONALS OF THE ABOVE ADDRESS		
DATE OF REGISTRATION	06/08/2013	
TITLE	FORK FOR BICYCLE	
PRIORITY NA		

DESIGN NUMBER	255053	
CLASS	28-03	
1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS		
DATE OF REGISTRATION	08/07/2013	
TITLE	BEARDTRIMMER	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002164699-0001	10/01/2013	OHIM

DESIGN NUMBER	251403	
CLASS	28-03	
1)PACIFIC WORLD CORPORATION OF THE ADDRESS 75 ENTERPRISE, SUITE 300, ALISO VIEJO, CALIFORNIA 92656, U.S.A.		
DATE OF REGISTRATION	05/02/2013	
TITLE	GEL POLISH REMOVAL TOOL	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/431,494	07/09/2012	U.S.A.

DESIGN NUMBER	254133		
CLASS	07-03		
1)MR. SALIM SIDDIQUI (DIRECTOR), NATIONALITY INDIAN TRADING AS AWK STEEL WARES PVT. LTD. (INDIAN) WHOES ADDRESS IS PLOT NO. D-52, SECTOR A-2, INDUSTRIAL AREA, TRONICA CITY, LONI, GHAZIABAD-201102, UTTAR PRADESH (INDIA)			
DATE OF REGISTRATION	29/05/2013		
TITLE	SPOON		
PRIORITY NA			
DESIGN NUMBER	253823		
CLASS	13-03		
1)KONINKLIJKE PHILIPS ELECTRONICS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
DATE OF REGISTRATION	14/05/2013		
TITLE	CONTROL PANEL		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002135897-0002	14/11/2012	OHIM	
DESIGN NUMBER	255644		
CLASS	13-03		
1)MR. SHEKHAR N. NIHALANI, PROPRIETOR OF M/S. DEEPA INDUSTRIES WHOSE ADDRESS IS 6/B, SHAMJI CHAMPSI MANSION, FISH MARKET LANE, DHOBI TALAO, MUMBAI-400002			
DATE OF REGISTRATION	05/08/2013		
TITLE	ELECTRIC BULB HOLDER		
PRIORITY NA			

DESIGN NUMBER	255092		
CLASS	11-01		
1)BULGARI S.P.A. A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF ITALY, OF THE ADDRESS LUNGOTEVERE MARZIO, 11, I-00186 ROMA, ITALY			
DATE OF REGISTRATION	09/07/2013		
TITLE	EARRINGS		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
713485701	11/01/2013	WIPO	
DESIGN NUMBER	251610		
CLASS	07-99		
1)RABIRUN VINIMAY PVT. LTD., PLOT F3, SECTOR F, VIDYASAGAR INDUSTRIAL PARK, (KHARAGPUR-WBIDC), VILL./MOUZA-JAPHALA, P.O.-JAKPUR, P.S.-KHARAGPUR (L), DIST.-PASCHIM MEDINIPUR-721301, WEST BENGAL, INDIA			
DATE OF REGISTRATION	13/02/2013		
TITLE	WALL MOUNTED KITCHEN ACCESSORY HOLDER		
PRIORITY NA			
DESIGN NUMBER	254043		
CLASS	15-01		
1)TRIVENI TURBINE LIMITED, AN INDIAN COMPANY HAVING ITS PLACE OF BUSINESS AT 12A, PEENYA INDUSTRIAL AREA, BANGLORE-560058			
DATE OF REGISTRATION	23/05/2013		
TITLE	STEAM CASING OF EXTRACTION CUM CONDENSING STEAM TURBINE		
PRIORITY NA			

DESIGN NUMBER	253795	
CLASS	10-04	
1)FLUID HANDLING LLC. 8200 N. AUSTIN AVE., MORTON GROVE, IL 60053 UNITED STATES OF AMERICA, NATIONALITY: USA		
DATE OF REGISTRATION	13/05/2013	
TITLE	BALANCING VALVE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/437,088	13/11/2012	U.S.A.



DESIGN NUMBER	253779	
CLASS	10-05	
1)SMARTGAS MIKROSENSORIK GMBH, A LIMITED LIABILITY COMPANY ORGANIZED UNDER THE LAWS OF GERMANY, HAVING ITS OFFICE AT KREUZENSTRASSE 98, 74076, HEILBRONN, GERMANY		
DATE OF REGISTRATION	13/05/2013	
TITLE	GAS SENSOR	
PRIORITY NA		



DESIGN NUMBER	248607	
CLASS	24-02	
1)BECTON, DICKINSON AND COMPANY, A CORPORATION ORGANISED UNDER THE LAWS OF THE UNITED STATES OF AMERICA, OF 1 BECTON DRIVE, MC 110, FRANKLIN LAKES, NJ 07417-1880, THE UNITED STATES OF AMERICA		
DATE OF REGISTRATION	12/10/2012	
TITLE	BASKET FOR A VESSEL ASSEMBLY	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/418,181	12/04/2012	U.S.A.



DESIGN NUMBER	253826	
CLASS	15-05	
1)KONINKLIJKE PHILIPS ELECTRONICS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS		
DATE OF REGISTRATION	14/05/2013	
TITLE	VACUUM CLEANER	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002136473-0001	15/11/2012	OHIM






DESIGN NUMBER	253113	
CLASS	28-03	
1)(1)MANOJKUMAR CHANDULAL RANPARA (2)TUSHARBHAI MANOJKUMAR RANPARA (3)DEVANGBHAI MANOJKUMAR RANPARA (ALL THE PARTNERS ARE ADULT & INDIAN NATIONALS) PARTNER OF NEW RANPARA INDUSTRIES (INDIAN PARTNERSHIP FIRM) HAVING PLACE OF BUSINESS AT -PANCHASAR ROAD, B/H. GEETA OIL MILL, MORBI-363641 DISTRICT:RAJKOT-GUJARAT (INDIA)		
DATE OF REGISTRATION	12/04/2013	
TITLE	TONGUE CLEANER	
PRIORITY NA		



DESIGN NUMBER	254428	
CLASS	15-03	
1)NAGESHWAR KARAVEERAPPA ANGADI, H.NO. 25, 3RD MAIN, HEGGERI COLONY, OLD HUBLI, HUBLI DHARWAD DISTRICT, KARNATAKA-580024, INDIA, AN INDIAN NATIONAL		
DATE OF REGISTRATION	11/06/2013	
TITLE	ROTARY PLOUGH	
PRIORITY NA		

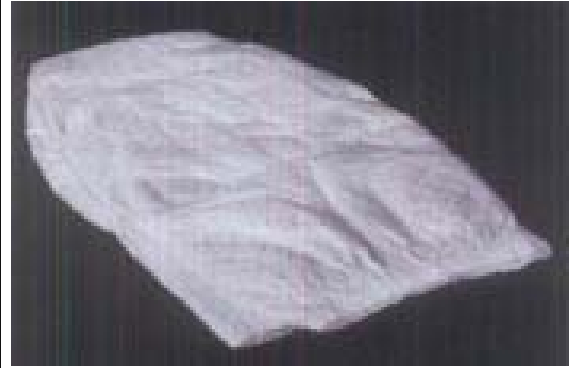


DESIGN NUMBER	254555		
CLASS	10-05		
1)ELECTROLAB (INDIA) PVT. LTD. (AN INDIAN PRIVATE LIMITED COMPANY REGISTERED UNDER THE INDIAN COMPANIES ACT, 1956), OF 401, TIRUPATI UDYOG, I. B. PATEL ROAD, OFF. WESTERN EXTRESS HIGHWAY, GOREGAON (EAST), MUMBAI-400063, MAHARASHTRA, INDIA			
DATE OF REGISTRATION	18/06/2013		
TITLE	TESTING INSTRUMENT OF DRUG DISSOLUTION PROCESS		
PRIORITY NA			
DESIGN NUMBER	253915		
CLASS	23-02		
1)HALLMARK CREATIONS PRIVATE LIMITED (A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956) HAVING ITS PRINCIPAL PLACE OF BUSINESS AT PLOT NO. 7/8, SURVEY NO. 20, EVEREST INDUSTRIAL AREA, NEAR PERFECT (TATA) SHOWROOM, NATIONAL HIGHWAY NO. 8, VAVDI-DIST. RAJKOT-360001, GUJARAT-INDIA			
DATE OF REGISTRATION	17/05/2013		
TITLE	HANGER FOR TOWEL		
PRIORITY NA			
DESIGN NUMBER	254489		
CLASS	14-03		
1)SOMFY SAS, A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF FRANCE, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT 50, AVENUE DU NOUVEAU MONDE, F-74300 CLUSES, FRANCE			
DATE OF REGISTRATION	13/06/2013		
TITLE	REMOTE CONTROL		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
DM/080 010	14/12/2012	WIPO	

DESIGN NUMBER	246431		
CLASS	23-04		
1)GREE ELECTRIC APPLIANCES, INC. OF ZHUHAI, A COMPANY DULY ORGANIZED AND EXISTING UNDER THE LAWS OF P.R. CHINA OF QIANSAN JINJI WEST ROAD, ZHUHAI CITY, GUANGDONG, P.R. CHINA 519070			
DATE OF REGISTRATION	09/07/2012		
TITLE	AIR CONDITIONER		
PRIORITY NA			
DESIGN NUMBER	254134		
CLASS	07-03		
1)MR. SALIM SIDDIQUI (DIRECTOR), NATIONALITY INDIAN TRADING AS AWK STEEL WARES PVT. LTD. (INDIAN) WHOES ADDRESS IS PLOT NO. D-52, SECTOR A-2, INDUSTRIAL AREA, TRONICA CITY, LONI, GHAZIABAD-201102, UTTAR PARADESH (INDIA)			
DATE OF REGISTRATION	29/05/2013		
TITLE	SPOON		
PRIORITY NA			
DESIGN NUMBER	255508		
CLASS	12-08		
1)MASERATI S.P.A, AN INDIAN JOINT STOCK COMPANY OF VIALE CIRO MENOTTI 322, I-41100 MODENA, ITALY			
DATE OF REGISTRATION	26/07/2013		
TITLE	CAR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
716680901	28/01/2013	WIPO	

DESIGN NUMBER	255093		
CLASS	11-01		
1)BULGARI S.P.A. A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF ITALY, OF THE ADDRESS LUNGOTEVERE MARZIO, 11, I-00186 ROMA, ITALY			
DATE OF REGISTRATION	09/07/2013		
TITLE	NECKLACE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
713485701	11/01/2013	WIPO	
DESIGN NUMBER	253809		
CLASS	28-03		
1)(1)MANOJKUMAR CHANDULAL RANPARA (2)TUSHARBHAI MANOJKUMAR RANPARA (3)DEVANGBHAI MANOJKUMAR RANPARA (ALL THE PARTNERS ARE ADULT & INDIAN NATIONALS) PARTNER OF NEW RANPARA INDUSTRIES (INDIAN PARTNERSHIP FIRM) HAVING PLACE OF BUSINESS AT -PANCHASAR ROAD, B/H. GEETA OIL MILL, MORBI-363641 DISTRICT:RAJKOT-GUJARAT (INDIA)			
DATE OF REGISTRATION	15/05/2013		
TITLE	TONGUE CLEANER		
PRIORITY NA			
DESIGN NUMBER	253633		
CLASS	06-08		
1)SHREE SIMANDHAR INDUSTRIES IS A PROPRIETORSHIP FIRM OF 21, NEW MANU BHUVAN, BHAGAT SINGH ROAD, VILE PARLE (W), MUMBAI-400056, MAHARASHTRA, INDIA			
DATE OF REGISTRATION	03/05/2013		
TITLE	HANGER		
PRIORITY NA			

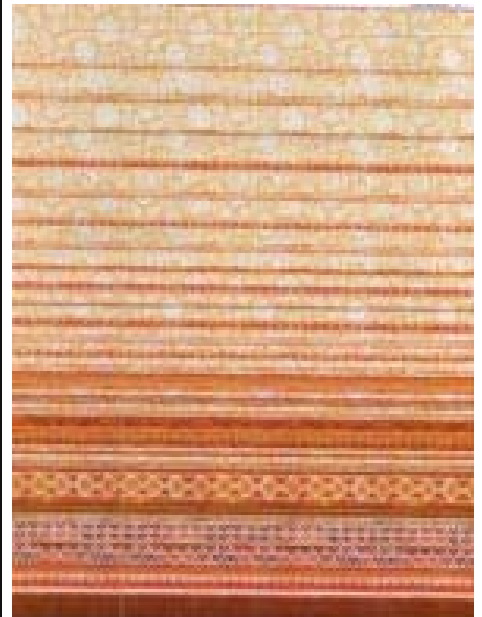
DESIGN NUMBER	253739	
CLASS	02-01	
1)UNICHARM CORPORATION, OF 182, SHIMOBUN, KINSEI-CHO, SHIKOKUCHUO-SHI, EHIME 799-0111, JAPAN; NATIONALITY: JAPAN		
DATE OF REGISTRATION	09/05/2013	
TITLE	DISPOSABLE DIAPER	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
2012-027505	11/11/2012	JAPAN


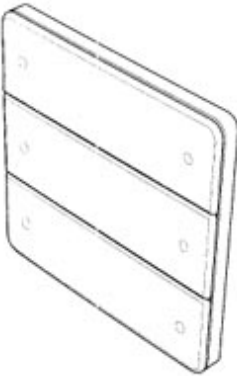





DESIGN NUMBER	245882	
CLASS	12-16	
1)ESCORT LIMITED, OF 15/5, KM, MATHURA ROAD, FARIDABAD-121003, HARYANA, INDIA, AN INDIAN COMPANY		
DATE OF REGISTRATION	12/06/2012	
TITLE	CAB HEATER FOR LOCOMOTIVES	
PRIORITY NA		



DESIGN NUMBER	256971	
CLASS	05-05	
1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA		
DATE OF REGISTRATION	30/09/2013	
TITLE	TEXTILE FABRIC	
PRIORITY NA		



DESIGN NUMBER	254077		
CLASS	11-01		
1)RADIUS CORPORATION LTD. WHOSE ADDRESS IS 57-58, VARDHMAN NAGAR, RAJNANDGAON-491441, STATE-CHHATTISGARH, INDIA A REGISTERED COMPANY SITUATED IN INDIA			
DATE OF REGISTRATION	24/05/2013		
TITLE	JEWELLERY CLASP		
PRIORITY NA			
DESIGN NUMBER	253825		
CLASS	13-03		
1)KONINKLIJKE PHILIPS ELECTRONICS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
DATE OF REGISTRATION	14/05/2013		
TITLE	CONTROL PANEL		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002135897-0001	14/11/2012	OHIM	
DESIGN NUMBER	255509		
CLASS	21-01		
1)MASERATI S.P.A, AN ITALIAN JOINT STOCK COMPANY OF VIALE CIRO MENOTTI 322, I-41100 MODENA, ITALY			
DATE OF REGISTRATION	26/07/2013		
TITLE	TOY CAR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
716680801	28/01/2013	WIPO	

DESIGN NUMBER	255051		
CLASS	13-03		
1)SKAVA ELECTRIC LTD., A LIMITED COMPANY, REGISTERED AS PER INDIAN COMPANIES ACT, HAVING OFFICE AT NO: 92/2, 1ST FLOOR, 80FT ROAD, KATHRIGUPPE, BANASHANKARI 3RD STAGE, BANGALORE-560085, KARNATAKA, INDIA			
DATE OF REGISTRATION	08/07/2013		
TITLE	WIRE OUTLET		
PRIORITY NA			
DESIGN NUMBER	251638		
CLASS	15-05		
1)GODREJ & BOYCE MFG. CO. LTD., AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1913, OF GODREJ INTERIO, PLANT 4, PIROJSHANAGER, VIKHROLI (WEST), MUMBAI-400079, INDIA			
DATE OF REGISTRATION	14/02/2013		
TITLE	WASHING MACHINE		
PRIORITY NA			
DESIGN NUMBER	255944		
CLASS	13-02		
1)TRA COMPANY LTD. OF 6-6, KITAHAMA HIGASHI, CHUO-KU, OSAKA-SHI, OSAKA, JAPAN, JAPANESE COMPANY			
DATE OF REGISTRATION	21/08/2013		
TITLE	BATTERY PACK		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-004367	28/02/2013	JAPAN	